

leader and a three-term Lok Sabha Member of Parliament from 1996 to 2004, Shri Tejveer had also served as Chairman of Uttar Pradesh Cooperative Bank, Lucknow. Tejveerji has always strived to work at the grassroots, working for the welfare of the farming community. In fact, he is only the second Rajya Sabha MP from the district of Mathura.

He is married to Shrimati Gyan Kumari and the couple is blessed with three sons, Amit Chaudhary, Dr. Raghvendra Chaudhary, Dr. Kunal Chaudhary and daughter Shrimati Meenakshi Chaudhary.

On behalf of this House, I wish him a long, healthy and happy life and extend greetings to his family members.

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#### PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

**Reports and Accounts (2023-24) of REC Limited New Delhi: PFC, New Delhi; NEEPCO, Shillong, Meghalaya and Grid Controller of India Limited (erstwhile POSOCO), New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Fifty-fifth Annual Report and Accounts of the REC Limited, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1027/18/24]

- (ii) (a) Thirty-eighth Annual Report and Accounts of the Power Finance Corporation Limited (PFC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 1026/18/24]

(iii) (a) Forty-eighth Annual Report and Accounts of the North Eastern Electric Power Corporation Limited (NEEPCO), Shillong, Meghalaya, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 1029/18/24]

(iv) (a) Annual Report and Accounts of the Grid Controller of India Limited (erstwhile POSOCO), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1028/18/24]

**Report and Accounts (2023-24) of the Coir Board, Kochi, Kerala and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers, under sub-Section (1) of Section 19 and sub-section (4) of Section 17 of the Coir Industry Act, 1953:-

(a) Seventieth Annual Report of the Coir Board, Kochi, Kerala for the year 2023-24.

(b) Annual Accounts of the Coir Board, Kochi, Kerala, for the year 2023-24, and the Audit Report thereon.

(c) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1033/18/24]

**I. Notifications of the Ministry of Mines**

**II. Reports and Accounts (2023-24) of NALCO, Bhubaneswar, Odisha: HCL, Kolkata, West Bengal and related papers**

**खान मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i). A copy each of the following Notifications of the Ministry of Mines, under